## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 413/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

Name of the Company:

Sundaresh Bhat RP

V/s.

ICICI Bank Ltd. & Anr.

Section of the Act:

Insolvency and Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. MAUCIK NANAYAI 1/6 NANAVATIGO. Aor

Applicant

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2.

## <u>ORDER</u>

Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co. present for Applicant. None present for Respondent in IA 413/2017.

Applicant is directed to issue notice to ROC, Gujarat and shall file proof of service.

ROC shall file its objections if any within one serving copy in advance to the Applicant.

List the matter on 12.01.2018 for hearing.

Abrion

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 20th day of December, 2017.